NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT-IV

29. IA 2984/2021
IN
C.P. (IB)/845(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **22.09.2022**

Name of the Party: Krisma Investments Private Limited
Vs.
New Berry Advisors Limited

Section 7, 60(5) of Insolvency and Bankruptcy Code, 2016

ORDER

The Court is convened through Video Conference.

1. Ms. Abha Patel, Ld. Counsel for the Applicant/ Corporate Debtor present. No representation on behalf of the Financial Creditor.
2. Post this matter for dismissal on **12.12.2022**.

Sd/-
MANOJ KUMAR DUBEY
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)

/Dubey/